

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 214
427(ND)2017
CA-254/2021

IN THE MATTER OF:

Geeta Bathla

... **Applicant/Petitioner**

Versus

DP Plastic Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 06.03.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Madhokant Bhatia

For the Respondent :

ORDER

CA-254/2021: Ld. Proxy Counsel appearing on behalf of the Applicant submitted that the arguing counsel has some medical emergency and prayed for short adjournment. Adjournment is allowed.

List the matter on 03.05.2023.



(AVINASH KUMAR SRIVASTAVA)
MEMBER (T)



(ASHOK KUMAR BHARDWAJ)
MEMBER (J)